THE HIGH COURT OF ORISSA: CUTTACK

Advertisement No. 04 of 2023



i. Applications in prescribed format are invited from eligible candidates for appointment as Ad-hoc Additional District Judges in the Cadre of District Judge purely on temporary (contractual) basis under "The Odisha Fast Track Special Courts (Method of Recruitment and Conditions of services of retired Judicial Officers of the Cadre of District Judges and Staff including in-service Judicial Officers in the regular Cadre of District Judge, ministerial staff and Group-D employees) Scheme-2020".

ii. THE LAST DATE FOR RECEIPT OF APPLICATION: - 31.05.2023.

iii. ELIGIBILITY CONDITIONS;

- (a) Officers, in the cadre of District Judge, who have retired on attaining the age of superannuation or on voluntary retirement, subject to fitness and suitability.
- **(b)** Officers retired in the Cadre of District Judge must not be above the age of 70 years as on the date of advertisement.
- (c) Officers, who have been dismissed, removed, compulsorily retired from service or had sought voluntary retirement after initiation of departmental enquiry against them shall not be eligible to be considered for such appointment.

iv. PAY AND OTHER ALLOWANCES:-

On appointment under the Scheme as Ad-hoc Additional District Judge, the retired Judicial Officers shall be entitled to receive pay and allowances at the rate he/ she was drawing at the time of retirement minus total amount of pension being received by him/ her before commutation under the Pension Rules applicable to him/ her. He/ She shall also be entitled to all other regular allowances admissible to in-service officer of the Cadre of District Judge except robe allowance, surrender of earned leave, LTC.

v. NO. OF VACANCIES: - 12 (Twelve)

(Contd.....P/2)

vi. GENERAL:-

- (1) Applications, complete in all respect, must be addressed to the Registrar (Administration), High Court of Orissa, Cuttack, 753002 only by Registered post or Speed post so as to reach this office before **5 P. M. of 31.05.2023.**
- (2) Incomplete and/or defective applications and applications received after due date shall be summarily rejected. No correspondence in this regard shall be entertained.
- (3) Envelope containing application must be inscribed "Appointment of Ad-hoc Additional District Judges".
- (4) The selected candidates must be physically fit and shall be required to produce fitness certificate from a registered medical practitioner.
- (5) List of eligible applicants shall be published in the Court's Website (www.orissahighcourt.nic.in)/Notice Board.
- (6) Canvassing in any form will be a disqualification.

Date:- 09.05.2023

Place: - Cuttack

Sd/(A. K. Paschimakabat)
Registrar (Administration)I/C
Orissa High Court, Cuttack

Memo No. 7462 (2)

Dated.09.05.2023

Copy forwarded to:-

- 1) Notice Board of the Court,
- 2) Superintendent, Computer Section of the Court with a request to upload the above advertisement in the Court's website.

Registrar (Administration)I/C Orissa High Court, Cuttack

FORMAT

Appli	cation for the post of:				Affix recent
Adve	rtisement No/ Date-				Passport size Photograph
1.	Name of the Applicant (In Block Letters)	:			
2.	Father's / Husband's Name	:			
3.	Address for communication with Mobile No. & E-mail ID	:			
4.	Date of Birth (certificate in suppo of date of birth be enclosed)	rt :			
5.	Age as on the date of Advertisem	ent: Yea	ars	Months	Days
6.	Date of Superannuation/ Voluntary retirement	:			
7.	Preference of posting	: Dist	ricts a)	b)	c)

DECLARATION

I hereby declare that all the statements made in this application are true, complete and correct to the best of my knowledge and belief.

Place	e:
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Date:

FULL SIGNATURE OF THE APPLICANT